

Letter No- 273 (S) / 2022

20/10/22  


From

Miss Kumari Ranjana Asthana  
Principal District and Sessions Judge ,  
Bokaro.

12/10/22  
R.G

To

The Registrar General  
Hon'ble High Court of Jharkhand,  
Ranchi.

Dated: Bokaro, 7th of October 2022.

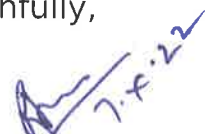
Ref:- Hon'ble Court's Letter No-260/R&S Dated 16.08.2022.

Sir,

In compliance with the Hon'ble Court's Letter No. 260/R&S Dated 16.08.2022. I am sending herewith the statistical data related to Commercial Courts regarding pending, institution and disposed off of such cases in the month of September 2022 in the prescribed format on separate sheet.

This is for your kind information and needful.

Yours faithfully,

  
7.10.22

( Kumari Ranjana Asthana )  
Principal District and Sessions Judge  
Bokaro.

**Name of the Juddgeship- Bokaro**

SCHEDULE Format for Statistical Data (See Rule 3)

Data/Information of Commercial Courts For the Month September 2022

wrt Letter No 260 R&amp;S, Dated 16-8-2022

| S No | Name of the Court   | No. of Cases pending (On the 1 <sup>st</sup> Day of the month) | No. of cases instituted (during the month as per column 3) | Total Cases pending in the court(On the last day of the month as per column 3) | No. of cases disposed (during the month as per column 3) | Average no. Of days taken to decide the case |
|------|---|--|--|--|--|--|
| 1    | 2   | 3  | 4  | 5  | 6  | 7  |
| 1    | District Judge 1 <sup>st</sup> cum Commercial Court, Bokaro | 9  | 10   | 19   | 0  | N.A.   |
| 2    | Civil-Judge (Sr. Div.) 1st cum Commercial Court, Bokaro     | 245  | 0  | 241  | 4  | 2 Years                                      |

21/9/22  
 7-10-20

Principi District & Sessions Judge,  
 Bokaro